NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

41. C.P.(IB)-714(MB)/2022

CORAM:SH. H. V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **27.01.2023**

NAME OF THE PARTIES: The Bank of Baroda Limited

V/s.

Anshul Gandhi

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time matter could not be heard. List this mater on **24.03.2023.**

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
H. V. SUBBA RAO
Member (Judicial)

//Shubham//